

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

O.A.NO.735/95

Between:

Dt. of Order: 26.2.98.

1. S.G.Ghouse
2. V.Rajeswara Rao
3. B.B.Raju
4. G.M.Prasad Babu
5. N.M.Rajeswara Rao
6. P.M.Glory

7. Premila James
8. P.Ramatulasiram
9. Aruna Bai
10. P.Lavanya Giri
11. R.Butchaiah
12. B.M.Bagendra Rao

And

...Applicants.

1. The General Manager, (Personnel), South Central Railway, Railnilayam, Secunderabad.
2. The Chief Commercial Manager, South Central Railway, Railnilayam, Secunderabad.
3. The Chief Commercial Manager, (General), South Central Railway, Railnilayam, Secunderabad.

4. Sri Mohan Rao
5. S.Venkata Rao
6. Smt.V.Nagaratha
7. Sri K.Seshagiri Rao
8. Sri V.Ramu Naidu
9. Sri G.K.Rao
10. Sri M.Appala Raju

- xxxxRespondentsxx
11. Sri N.Ramakrishna
 12. Smt.S.M.Umamaheswari
 13. Sri H.Bhaskar
 14. Sri R.Mohandas
 15. Sri M.Krishna Rao
 16. Sri N.Radhakrishna Murthy

....Respondents.

Counsel for the Applicants : Mr.V.Krishna Rao
Counsel for the Respondents : Mr.N.R.Devraj
Mr.G.V.Subba Rao

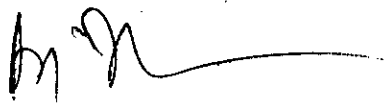
CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

None for the applicants. Sri Devraj for the respondents.
In spite of repeated adjournments, the learned counsel for the applicant is not present. Hence the O.A. is dismissed for default.


DEPUTY REGISTRAR

6/12/98
17/3/98

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APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR. B. RANGARAJAN : M(A)

AND

THE HON'BLE MR. B. S. JAI PARAMESHWAR :
M(J)

DATED: 26/2/98

ORDER/JUDGMENT

M.A./R.A/C.A.NO.

in

B.A.NO. 735/95

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS.

II COURT

YLKR.

